

2020
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No.675 – A

Dated, Calcutta, the 12th February, 2020

**From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) The District Judge of all Districts
Including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**
- 7) Secretary, Bar Association, High Court at Calcutta**
- 8) Secretary, Incorporated Law Society**
- 9) Secretary, Bar Library Club**

***Sub. : Corrigendum in connection with filling up of the 22
vacancies (SC-01,ST-03, and UR-18) of Direct
Recruitment to the Chhattisgarh Higher Judicial Service.***

Sir,

With reference to the subject captioned above, I am directed to inform that a corrigendum no. 1541/S & A Cell/2020 Dt. 01.02.2020 in continuation to the letter no. 185/S & A Cell/2020 Dt. 07.01.2020 has been received from **High Court of Chhattisgarh, Bilaspur.**

The corrigendum states that the date of examination has been fixed on **19.04.2020** instead of **29.03.2020** and last date of receipt of filled in application form is extended till **5.00 PM of 14.02.2020.**

The said circular has been uploaded in the website of this Hon'ble High Court for information of all concerned.

In this context, I am to request you to inform the judicial officers as well as the members of the Bar Associations accordingly.

Yours faithfully,

SD/=

Registrar (Judicial Service)

373/4
11/2/2020
SP

HIGH COURT OF CHHATTISGARH : BILASPUR

:: MEMO ::

No. 154/S & A Cell/2020

Bilaspur, Dated : 01/02/2020

To,

1. The Registrar General, Allahabad High Court, Allahabad.
2. The Registrar General, Andhra Pradesh High Court, Hyderabad.
3. The Registrar General, Bombay High Court, Mumbai.
4. The Registrar General, Delhi High Court, New Delhi.
5. The Registrar General, Guwahati High Court, Assam.
6. The Registrar General, High Court of Gujarat, Solá (Ahmadabad).
7. The Registrar General, Jharkhand High Court, Ranchi.
8. The Registrar General, Jammu & Kashmir High Court, Shrinagar.
9. The Registrar General, Karnataka High Court, Bangalore.
10. The Registrar General, M.P. High Court, Jabalpur.
11. The Registrar General, Madras High Court, Chennai.
12. The Registrar General, Orissa High Court, Cuttack.
13. The Registrar General, Rajasthan High Court, Jodhpur.
14. The Registrar General, High Court of Uttaranchal, Nainital
15. The Registrar General, High Court of Calcutta, Kolkata
16. The Registrar General, High Court of Himachal Prades, Shimla
17. The Registrar General, High Court of Kerala, Ernakulam
18. The Registrar General, High Court of Patna, Patna
19. The Registrar General, High Court of Punjab & Haryana, Chandigarh
20. The Registrar General, High Court of Sikkim, Gangtok.
21. The Registrar General, High Court of Manipur at Imphal,
22. The Registrar General, High Court of Meghalaya

Sub:- Regarding circulation of the Corrigendum.

Ref.:- Our memo No.185/ S & A Cell dated 07/01/2020 regarding circulation of the advertisement for the post of District Judge (Entry Level) 2020 by direct recruitment from Bar.

With reference and subject cited above, please find copy of the corrigendum with respect to referred advertisement with a request to get it circulated amongst all the Bar Association within your territorial jurisdiction.

Encl:- As above

Ld Regn. (G-5)

Deepak Tiwari
01.02.2020
(Deepak Kumar Tiwari)
I/c Registrar General

10-02-2020

HIGH COURT OF CHHATTISGARH : BILASPUR

:: CORRIGENDUM ::


No. 1358 / S & A Cell /2020

Bilaspur, Dated : 29/01/2020

**Extension of last date of receipt of application forms
and postponement of date of District Judge (Entry
Level) Written Examination 2020.**

Candidates applying for the subject post pursuant to the advertisement No. 01/S&A Cell/2020 dated 06/01/2020 shall have attained the age of 35 years and have not attained the age of 45 years on the first day of January, 2019 the year in which the vacancies were notified but recruitment process could not be initiated and such candidates shall also be eligible for the said post. This is in terms of the proviso to Rule 7 (I) of the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006.

Accordingly, the last date of receipt of application forms is hereby extended till 5:00 PM of 14/02/2020 and the examination will be held on 19/04/2020 instead of 29/03/2020. The remaining terms and conditions as per the Advertisements shall remain intact.


29.1.2020

(Neelam Chand Sankhla)
Registrar General